

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:535  
ANSWERED ON:15.03.2012  
LOK SABHA AND ASSEMBLY ELECTIONS  
Sushant Dr. Rajan

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there is any proposal to hold Lok Sabha and all the Assembly elections at the same time in the country;
- (b) if so, the details thereof;
- (c) whether there is also any proposal to hold elections of Panchayati Raj institutions within six months in the country;
- (d) if so, the time by which these elections are likely to be held; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a): No, Madam.
- (b): Does not arise.
- (c) to (e): Panchayati Raj elections do not come under the purview of the Election Commission of India. These elections are conducted by State Election Commissions which are separate constitutional bodies.